

Name of the Corporate Debtor: Housing Development & Infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 17-12-2019

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	1811	10687721351	1808	6315997608	8.35		4371723743		<a href="#">Annexure 2</a>
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	18	69065880632	18	68408375654	90.44		657504978		<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)							4371723743		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	254	8891515057	208	913385097	1.21		7978129960		<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
<b>Total</b>		<b>2083</b>	<b>88645117040</b>	<b>2034</b>	<b>75637758359</b>	<b>100.00</b>		<b>13007358681</b>		